

OA No.584/88.

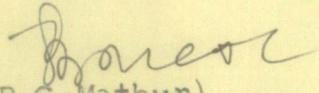
(6)

8.6.1989.

Shri B.L.Thappar Vs. U.O.I.

Applicant through counsel Shri K.N.R.Pillai. On behalf of the respondents Shri N.S.Mehta, Sr.counsel is present.

Shri K.N.R.Pillai, learned counsel for the applicant prayed to withdraw the O.A.No.584/88 as the relief prayed for has already been granted and the applicant has been promoted as Senior Research Officer on 29.5.1989. He has filed a memo in this behalf. In view of the above, this O.A. is dismissed as withdrawn. There will be no order as to costs.


(B.C.Mathur)
Vice-Chairman

8.6.1989.


(Amitav Banerji)
Chairman
8.6.1989.